

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 94/397-398/NCLT/AHM/2016 (New)  
C.P. No. 34/397-398/CLB/MB/2015 (Old)**

Coram:

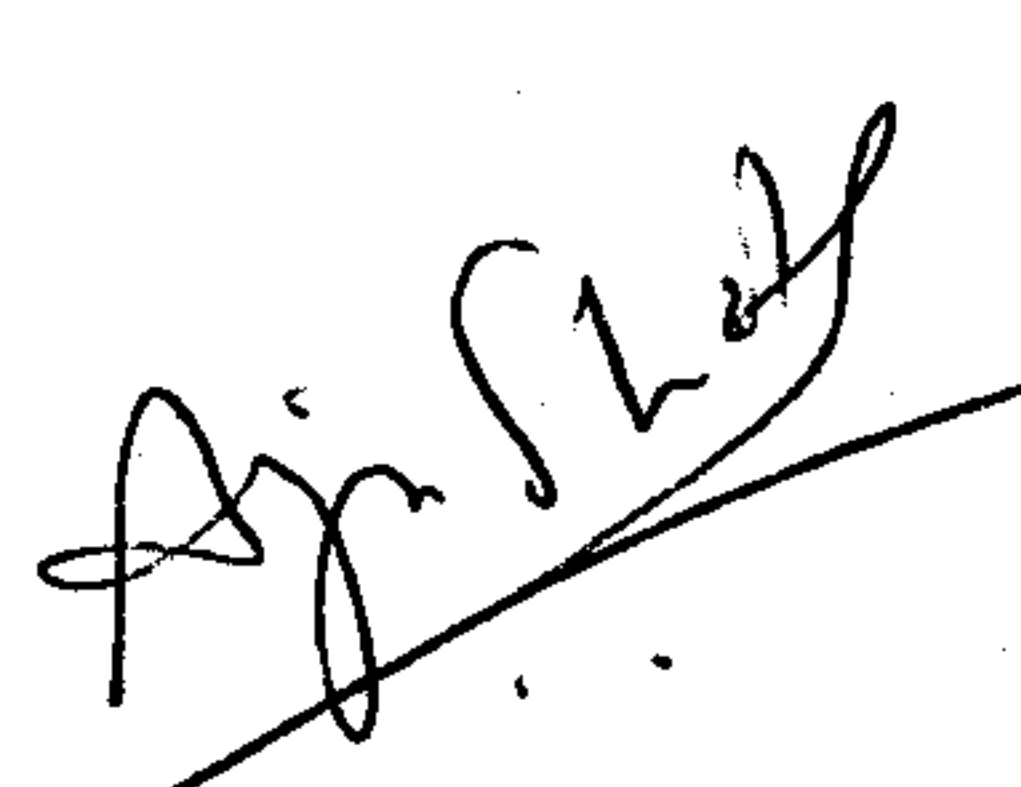

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017**

Name of the Company: Vortex Ice Cream Pvt. Ltd. & Ors.  
V/s.  
Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ARTUN R. SHETH	ADVOCATE & SOLICITOR	PETITIONERS	
2.	MANISHBHAI RHAIT	SR. ADVOCATE		
3.	KARAN SANGHANI	ADVOCATE		
4.	Mr. Soparkar	Advocate	R1, 4	
5.	Sandeep Singhi	Advocate	"	


**ORDER**

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth with Learned Advocate Mr. Karan Sanghani present for Petitioners. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singhi present for Respondents no. 1, 2 and 5 to 7. None present for other Respondents.

Heard reply arguments of Learned Counsel for Petitioners.

For arguments of Respondents on citations.

List the matter on 08.05.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 3rd day of May, 2017.